

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

**Transfer Appeal (AT) (Competition) No. 46 of 2017
(Old Appeal No. 53/2015)**

IN THE MATTER OF:

Chemists & Druggists Association, Goa **...Appellant**

Vs

Competition Commission of India & Ors. **....Respondents**

Present:

For Appellant: Mr. Johns`on Subba, Advocates.

**For Respondents: Mr. Harsha Peechara, Advocate for R-1.
Ms. Rashmi Virmani and Ms. Manasi Kumar,
Advocate for R-3.**

ORDER

05.07.2019: Heard counsel for the parties.

Post the appeal 'on **25th July, 2019 at 2:00 PM.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

am/gc